

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

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D.A. NO. 657/93

New Delhi, this the 10th day of July, 1995

Hon'ble Shri J.P. Sharma, Member (J)

Shri Sudar Singh,
s/o Shri Sher Singh,
R/o H.No. H-531,
Kali Bari Marg, New Delhi.

... Applicant

By Advocate: None

Vs.

1. The Secretary,
Ministry of Works, Housing and
Urban Development,
Nirman Bhavan, New Delhi.

2. The Estate Officer,
Directorate of Estates,
Nirman Bhavan, New Delhi.

... Respondents

By Advocate: None

ORDER (ORAL)

None is present for the parties. The
Original application is dismissed in default.

Peec
(J.P. SHARMA)
MEMBER (J)

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